

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 03.07.2009
ANSWERED ON**

. CONVERSION OF TRAINS INTO SUPER FAST TRAIN .

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Shri P. Rajeeve

Will the Minister of HEALTH AND FAMILY WELFARE RAILWAYS be pleased to state :-

- (a) the criteria for converting a train into super fast trains;
- (b) whether there has been significant reduction in the time taken to reach the destination by super fast trains after conversion;
- (c) if so, on an average the percentage of reduction; and
- (d) the additional cost passengers in different classes have to bear after conversion?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

- (a): Trains whose average speed on the entire run in both directions is minimum 55 kmph on broad gauge and 45 kmph on metre gauge are designated as superfast trains.
- (b) & (c): The average percentage reduction in the time taken varies from about 2% to 6% for the trains converted to superfast during the last two years.
- (d): The superfast surcharge is Rs. 8/- for second class, Rs. 20 for sleeper class, Rs. 30 for A.C. Chair Car/first class/A.C. 3-tier/A.C. 2-tier, Rs. 50 for A.C. first class, Rs. 150/- for second class monthly season tickets, Rs. 450 for second class quarterly season tickets, Rs. 450 for first class monthly season tickets and Rs. 1350/- for first class quarterly season tickets. Superfast surcharge is, however, not levied on season ticket holders travelling by those superfast trains whose total journey is less than 325 kms.